

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Original Application No.12 of 2025 (SZ)**

**In the matter of:**

Citilights Blessings Apartment  
Ownership Association,  
Chengalpattu District.

... Applicant(s)

Versus

Kelambakkam Village Panchayat,  
Kelambakkam and ors.

... Respondent(s)

**INDEX**

<b>S. No.</b>	<b>Date</b>	<b>Description</b>	<b>Page No.</b>
1	27.02.2025	Status Report Filed By 2 <sup>nd</sup> Respondent-Thiruporur Panchayat Union.	1-5
2	-	Annexure	6-8

(Note: The page numbers are at the top centre of every page)



Through

Dr. D. Shanmuganathan

Standing Counsel of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

**DATE:27.02.2025**

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

Original Application No. 12 of 2025 (SZ)

Citilights Blessings Apartment Ownership  
Association  
A Society under the  
Tamil Nadu Societies Registration Act, 1975  
Bearing Reg. No. SRG/CHENGALPATTU/91/2021  
F10, Citilights Blessings Apartment,  
42, Kovalam High Road,  
Kelambakkam,  
Chengalpattu District 603 103  
Represented by its signatory  
Thomas K.Abraham – Association Member

... Applicant

-vs-

1. Kelambakkam Village Panchayat  
Rep. by its President  
Vandallur Road, Near Govt Hospital,  
Kelambakkam – 603103
2. Thirupporur Panchayat Union  
Rep. by Block Development Officer,  
Tirupporur, Thandalam,  
Chengalpattu District – 603 105.
3. The Tamil Nadu State Coastal Zone  
Management Authority  
Rep by its Member Secretary,  
No.1, Jeenis Road, Panagal Building,  
Ground Floor, Saidapet,  
Chennai – 600 015.
4. The District Collector,  
Chengalpet District Collectorate,  
GST Road,  
Chengalpet – 603 001.
5. The District Environmental Engineer,  
Maraimalai Adigalar Street,  
Tamil Nadu Pollution Control Board,  
Maraimalai Nagar, Chennai – 603209  
Chengalpattu District.

  
Block Development Officer (V.P.)  
Thirupporur Panchayat Union

6. Salt Comissioner's Office,  
Rep. by its Commissioner,  
Lavan Bhavan, 2-A Lavan Marg,  
Jhalana Doongri,  
Jaipur – 302004  
Rajasthan.

... Respondents

**STATUS REPORT FILED BY 2<sup>nd</sup> RESPONDENT**

I, Poomagal Devi W/o Manokaran aged about 50 years, working as Block Development Officer Thiruporur , Thiruporur Taluk ,Chengalpattu District, do hereby solemnly affirm and sincerely state as follow:-

1. I am the 1<sup>st</sup> Respondent herein and as such I am well conversant with the facts and circumstances of the present case from the records made available at the Block Development Office, Thiruporur as well as in the Kelambakkam Village Panchayat, Chengalpattu District.
2. I respectfully submit that, I have perused and understood the affidavit filed by the Applicant in support of the above Original Application and I stoutly deny the averments and allegations set out therein as false, misleading and erroneous and the Applicant put to strict proof of the same.
3. I respectfully submit that, on 28.02.2025, while the above Original Application was listed before this Hon'ble Tribunal, this Hon'ble Tribunal passed an Order as:

1. *As early as in August 2024, the Tamil Nadu Pollution Control Board (TNPCB) after inspection, has given appropriate direction to the Block Development Officer – Thiruporur Panchayat Union to remove the waste dumped in the site alleged and also make arrangements for disposal of the sewage. There seems to be no follow*

  
Block Development Officer (V.P.)  
Thiruporur Panchayat Union

*up from the TNPCB, which had resulted now in the present Original Application.*

2. *Accordingly, we direct the TNPCB to verify the actions already taken. If no action has been taken, they are to act immediately and submit a report to this Court before the next hearing date.*
4. I respectfully submit that, as per letter No. Na.Ka.No.1801/2021/A6 dated 13.04.2024, the then BDO has provided an update on the actions taken. The letter also stated that an official memorandum had been submitted to the respective Tashildar, requesting the allocation of a designated site for dumping garbage and sewage water collected from Kelambakkam Panchayat, Tirupporur Panchayat Union, Chengalpet District. Until the Tashildar allocates a site, the collected garbage is being transported by truck to dumping yard at Kolathur Panchayat which is 20kms away for disposal once every three days. Additionally, notices have been issued to private vehicle owners, restricting them from discharging sewage in public places. The Panchayat staff continues to monitor compliance with these measures.
5. I respectfully submit that the garbage that is collected every day within Kelambakkam Panchayat through small trucks, electric vehicles, and three-wheeler cycles is systematically managed to ensure proper disposal and waste segregation. The collected garbage is initially transported to the designated segregation dumping site, where it undergoes a sorting process to classify it into Biodegradable and Non-Biodegradable waste. The biodegradable waste undergoes processing and composting to produce natural, nutrient-rich organic fertilizer. This fertilizer is then packed in 1 kg bags and made available to the general public at a very low price.
6. I respectfully submit that, the Non-biodegradable waste, which consists of plastic, metal, glass, and other non-compostable materials, is initially

deposited at the designated dumping site, referred to as the "Subject Land" in the above Original Application. However, strict measures are in place to ensure that the accumulated waste does not remain at this location for more than 24 hours. The non-biodegradable waste is consistently removed and transported in a systematic manner using lorries and trucks, operating on a continuous 24-hour cycle. This ensures that garbage accumulation at the site is minimized, preventing environmental hazards and maintaining sanitation standards. The transported non-biodegradable waste is carried to the designated dumping yard located in Kolathur Panchayat, which is approximately 20 kilometres away from the segregation site. The entire process of waste collection, segregation, and transportation are fully borne by the Kelambakkam Panchayat Fund. This structured waste disposal system is implemented to ensure environmental sustainability and maintain cleanliness within the Subject Land.

7. I respectfully submit that, by ensuring the systematic clearance of the subject land on a continuous 24-hour cycle, the Kelambakkam Panchayat effectively maintains cleanliness and prevents the accumulation of garbage. This proactive approach ensures that the land remains clean, dry, and free from any potential environmental hazards. Regular waste removal prevents the proliferation of harmful bacteria, foul odors, and unsanitary conditions that could otherwise arise from stagnant garbage. Furthermore, by adhering to this strict waste management protocol, the Kelambakkam Panchayat safeguards the local ecosystem, ensuring the protection of both flora and fauna. The absence of waste accumulation reduces the risk of soil and any sort of contamination, thereby preserving the natural habitat of the area. The Kelambakkam Panchayat is reinforcing its commitment of protecting ecological conservation and public health.

  
Block Development Officer (V.P.)  
Thirupporur Panchayat Union

It is therefore humbly prayed that, this Hon'ble Tribunal may be pleased to accept and record this status Affidavit and pass appropriate order and thus render justice.

Solemnly affirmed at Chengalpattu }  
on this 27TH day of February, 2025 }  
and signed his name in my presence }

  
Block Development Officer (V.P.)  
Thirupporur Panchayat Union

REMOVAL OF WASTE



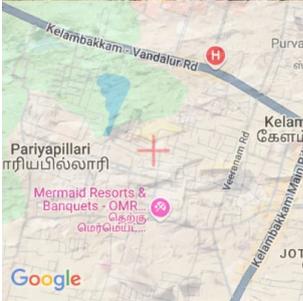
487, Kamala Nagar, Chennai, Kelambakkam, Tamil Nadu 603103, India

Chennai  
Tamil Nadu  
India

31°C  
88°F

2025-02-22(Sat) 12:29(pm)

A small map snippet from Google Maps is overlaid on the left side of the image. It shows the location in Kelambakkam, Chennai, with labels for 'Kelambakkam - Vandalur Rd', 'Puriyapillari', and 'Mermaid Resorts & Banquets - OMR'. The map also shows the 'JOT' (Jawahar Education Trust) and 'Kelambakkam' area.



487, Kamala Nagar, Chennai, Kelambakkam, Tamil Nadu 603103, India

Chennai  
Tamil Nadu  
India

2025-02-22(Sat) 11:46(am)

31°C  
88°F



487, Kamala Nagar, Chennai, Kelambakkam, Tamil Nadu 603103, India

Chennai  
Tamil Nadu  
India

2025-02-22(Sat) 11:25(am)

28°C  
82°F



487, Kamala Nagar, Chennai, Kelambakkam, Tamil Nadu 603103, India

Chennai  
Tamil Nadu  
India

28°C  
82°F

2025-02-22(Sat) 10:44(am)



487, Kamala Nagar, Chennai, Kelambakkam, Tamil Nadu 603103, India

Chennai  
Tamil Nadu  
India

28°C  
82°F

2025-02-22(Sat) 11:02(am)